







# 'INTERNATIONAL CONFERENCE ON INSOLVENCY LAW AND CISG@40'

## 18th December 2020

11:30 AM - 12:30 PM (IST)

Inaugural Session

12:30 PM - 01:30 PM (IST)

Panel Discussion

01:30 PM - 03:45 PM (IST)

Technical Sessions

04:00 PM - 06:30 PM (IST)

Virtual Round Table on

Cross Border Insolvency

### **INAUGURAL SESSION**

11:30 AM - 12:30 PM (IST)



Dr. M. S Sahoo
Chief Patron & Chairperson, IBBI
Inaugural Speech



Ms. Athita Komindr Head, UNCITRAL RCAP Opening remarks on behalf of UNCITRAL



Prof. (Dr.) S. Shanthakumar
Director, GNLU
Opening Remarks



Mr. Luca G. Castellani
Legal Officer, Secretariat of UNCITRAL
Special Speech by Secretary
(UNCITRAL Working Group IV)



Prof. (Dr.) Mamata Biswal,
Dean, Faculty and Academic Affairs
Head, Centre for Corporate and
Insolvency Law, GNLU

**About the Conference** 



Mr. K R Saji Kumar Executive Director, IBBI, Vote of Thanks

### PANEL DISCUSSION ON CISG

12:30 PM - 01:30 PM (IST)



Dr. Ingerborg Schwenzer

Dean of Swiss International Law School &
Ex- chair of CISG Advisory Council,
University of Basel, Switzerland



Professor Robert Walters Victoria University, Australia



Mr. Sanjeev Choudhary
Assistant Professor of Law and Member, Centre for Corporate
and Insolvency Law, GNLU

**Vote of Thanks** 

#### **TECHNICAL SESSIONS ON INSOLVENCY LAWS**

01:30 PM - 03:45 PM (IST)

#### **Panelists**



Prof. Rummana Alam
University of Illinois College of
Law



Ms. Kokila Jayaram Deputy General Manager, IBBI



Prof. (Dr.) Harpreet Kaur National Law University, Delhi



Mr. Sushanta Kumar Das Deputy General Manager, IBBI



Mr. C. Ramachandra Rao Deputy General Manager, IBBI

# VIRTUAL ROUND TABLE ON CROSS-BORDER INSOLVENCY

04:00 PM - 06:30 PM (IST)

**Chair** 



Dr. T. K. Viswanathan
Chairman, BLRC & Former Union
Law Secretary, India
Member, UNCCI



GUJARAT NATIONAL LAW

AW UNIVERS



**Co-Chair** 

Prof. (Dr.) Mamata Biswal,
Professor of Law

Dean, Faculty and Academic Affairs
Head, Centr for Corporate and
Insolvency Law, GNLU

#### <u>Speakers</u>



Prof. Dr. Leon E Trakman: Commonwealth of Australia



Prof. Jason Kilborn: United States of America



Prof. Lafi Daradkeh: Hashemite Kingdom of Jordan



Prof. Wee Meng Seng: Republic of Singapore



Prof. Stephanie Rohlfing-Dijoux: French Republic



Dr. Rajendra Prasad Gunputh: Republic of Mauritius



Gabriel E Messina: Argentine Republic



Matteo Smacchi.: The Italian Republic



Mr. Methil Unnikrishnan: Republic of India



Dr. Panayotis M. Protopsaltis: The United Kingdom of Great Britain and Northern Ireland



**Mr. Rajesh Kumar Gupta** Chief General Manager, IBBI

**Vote of Thanks** 



\*Attendees of the Conference will be provided Certificate of Participation\*

#### For any further queries, kindly contact:



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Member, GCCIL

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